

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2073**  
TO BE ANSWERED ON 20.12.2023

**ONE STOP CENTERS IN ODISHA**

2073. DR. SASMIT PATRA

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of One Stop Centers (OSCs) targeted, established, and functional as on date, State-wise and district-wise for the State of Odisha;
- (b) the details of OSCs integrated with the women helpline, Statewise and district-wise for the State of Odisha; and
- (c) the details of the progress made towards achieving the scheme's objective of providing range of services to women affected by violence, including medical, legal, and psychological support?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Government has been implementing the scheme of One Stop Centre (OSC) since 1st April, 2015 to provide a range of integrated services under one roof to women affected by violence and in distress. These services include Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling and temporary shelter. So far, 753 OSCs are currently functional across the country including 30 OSCs of Odisha. Through these OSCs, more than 8.01 lakhs women (including 21891 women in Odisha) have been provided assistance. Centre for Development of Advanced Computing (C-DAC) has been assigned the work of integration of OSCs with Women Helpline (WHL). A total of 21891 women have been assisted since inception to 30.09.2023 through these OSCs across the State. Details of State/UT-wise approved and operational One Stop Centres (OSCs) and women assisted from 1.4.2015 to 30.09.2023 are at **Annexure**.

The Ministry provides financial assistance to states / UTs for hiring of manpower for functioning of OSCs. However, the scheme does not envisage creation of regular posts. As such, the State/UT/District authorities are responsible for recruitment / hiring of suitable manpower / staff at these centres. There is a provision for hiring of 13 personnel for each One Stop Centre, which includes one psycho-social counsellor. The details for sanctioned personnel for each OSC are given below:

Sl. No.	Name of the Position	No. of Personnel
1.	Centre Administrator	1
2.	Caseworker	2
3.	Para-legal personnel/ Lawyer	1
4.	Paramedical personnel	1
5.	Psycho-social Counsellors	1
6.	Office Assistant with Computer Knowledge	1
7.	Multi-purpose staff/cook	3
8.	Security Guard/Nigh Guard	3

The Government, from time to time, conducts capacity building programme for the functionaries of OSCs through various institutions like National Institute of Public Cooperation and Child Development (NIPCCD) etc. The Government has also engaged the services of National Institute of Mental Health and Neuro Sciences (NIMHANS) for providing basic and advanced training under the project named 'Stree Manoraksha' to the staff of One Stop Centres (OSCs) across the country on handling psycho-social and mental health care needs of women facing violence and in distress. NIMHANS has completed Basic Training and Certificate Courses in 27 states and 5 Union Territories, comprising 631 OSCs. Since inception, the Ministry has conducted trainings for OSC staff of States/UTs at various locations including Jammu & Kashmir, Madhya Pradesh, Andhra Pradesh, Assam (for 8 North-Eastern States), Maharashtra, Tamil Nadu and Karnataka in collaboration with the reputed Universities/School of Social Work/Department of Social Work. The Ministry has also conducted seminars on Facilitating Safety and Empowerment of Women through One Stop Centres. Further, the Ministry also engages with the State/UTs regularly through its various Schemes of this Ministry like Beti Bachao Beti Padhao (BBBP), Women Help Line (WHL), Hub for Empowerment of Women, etc. to both increase awareness and provide 24 hours emergency and non-emergency response to women, both in public and private spaces by linking them with appropriate authority such as Police, OSC, Hospital, Legal Services etc.

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE RAJYA SABHA ADMITTED UN-STARRED QN. NO. 2073 FOR 20.12.2023 ASKED BY DR. SASMIT PATRA REGARDING ONE STOP CENTERS IN ODISHA****Details of State/UT-wise Approved and operational One Stop Centres (OSCs) and women assisted from 1.4.2015 to 30.09.2023**

SL	State/ UTs	Number of OSCs Approved	Number of Operational OSCs	Number of Women assisted
1	Andaman and Nicobar Islands	3	3	1848
2	Andhra Pradesh	26	13	39189
3	Arunachal Pradesh	25	25	1847
4	Assam	36	34	16484
5	Bihar	39	38	31509
6	Chandigarh	1	1	1226
7	Chattishgarh	34	27	39459
8	DNHDD	3	3	1081
9	Delhi	11	11	15090
10	Goa	2	2	6576
11	Gujarat	35	35	31019
12	Haryana	22	22	31865
13	Himachal Pradesh	13	12	1422
14	Jammu and Kashmir	20	20	9122
15	Jharkhand	24	24	3568
16	Karnataka	40	32	19571
17	Kerala	14	14	15739
18	Ladakh-UT	2	2	48
19	Lakshdweep	1	1	0
20	Madhya Pradesh	57	57	81684
21	Maharashtra	42	42	25587
22	Manipur	16	16	1331
23	Meghalaya	12	12	2895
24	Mizoram	13	8	932
25	Nagaland	16	11	1141
26	Odisha	30	30	21891
27	Puducherry	4	4	426
28	Punjab	23	23	14296
29	Rajasthan	37	34	40461
30	Sikkim	6	4	1168
31	Tamil Nadu	48	38	62281
32	Telangana	36	33	56051
33	Tripura	8	8	466
34	Uttar Pradesh	79	79	215736
35	Uttrakhand	14	13	6824
36	West Bengal	24	22	1229
	<b>Total</b>	<b>816</b>	<b>753</b>	<b>801062</b>

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